## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

C.P. No. 217(ND)/ 2017

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: M/s Utopian Infracon Pvt. Ltd. & Anr Vs. M/s

Intellicity Business Park Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

For the Petitioner (s):

Ms. Avanti Tiwari, Advocate

Mr. Jayant Mehta, Advocate

Mr. Yashwardhan Pratap Singh, Advocate

For the Respondent (s):

Mr. Paritosh Budhiraja, Advocate for R 3 & 4

Mr. Vimal Dubey, Advocate for R 3 & 4

Mr. Kartik Bhagat, Advocate for R 2,5,6 & 7

## ORDER

CA 20/2018 has been filed seeking amendment of the petition.

Notice of this application is accepted by the Ld. Counsel of the Respondent. Reply, if any, be filed. Be listed for final disposal along with the main petition.

To come up on 23rd January, 2018.

(R. Varadharajan)

-S-Ut

Member (J)

(Ina Malhotra) Member (J)

- S-d1

(Sapna Bhatia)